

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4073
TO BE ANSWERED ON 12.12.2019

BIOGAS/WASTE PLANTS

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has set up biogas/waste-to-energy plants in the country;
- (b) if so, the details thereof including the number of such plants with installed capacity operating in the country, State/UT-wise; and
- (c) the steps taken/being taken by the Government to promote such power plants?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy promotes installation of Biogas/Waste-to-Energy plants to generate Biogas/BioCNG/power in the Country through following schemes/incentives:

- i. Financial assistance available under the Programme on **Energy from Urban, Industrial and Agricultural Wastes/ Residues** for setting up large scale Biogas plants/Waste to Energy plants.
- ii. Financial assistance available under **Biogas based Power Generation (Off-Grid) and Thermal Energy application Programme (BPGTP)** for promoting biogas generation for decentralized applications viz. decentralized power generation in the capacity range 3 kW to 250 kW and also for thermal energy applications having size range of biogas plants from 30 m³ to 2500 m³ per day.
- iii. Concessional Customs Duty and GST at rate of 5% for initial setting up of grid connected projects for power generation;
- iv. Must run status to Waste to Energy projects.
- v. Ministry of Road Transport and Highways has also amended the Central Motor Vehicles Rules, 1989 and included the provisions for usage of biogas, in the form of bio-CNG, in motor vehicles produced from waste.

So far, 311 Biogas based Power generation projects (off-grid projects in the capacity range of 3kW to 250kW) with cumulative installed capacity of 7.128 MW and 201 Waste-to-Energy projects with cumulative capacity of 330.93MWeq for generation of Biogas /BioCNG /Power based on Urban, industrial and agricultural waste have been established in the country. As per the evaluation study of the BPGTP scheme, about 90 % of the installed projects / plants of the inspected sample size have been found to be in working condition.

The State/UT-wise details of installed Biogas based Power projects (off-grid projects in the capacity range of 3kW to 250kW) and Waste-to-Energy plants in the country, as on 30.11.2019, are given at **Annexure-I** and **Annexure-II** respectively.

Annexure-I**Annexure-I referred to in Reply to part (b) of the Lok Sabha unstarred Question No. 4073 for 12/12/2019 regarding "Biogas/Waste Plants"**

"State-wise details of installed capacity and number Biogas based Power generation projects (Off-Grid projects in the capacity range of 3kW to 250kW) set up in the country, as on 30.11.2019"

S.No	Name of the state	Installed capacity & numbers of Biogas based Power plants		
		Nos	M ³	kW
1	Andhra Pradesh	33	4145	466
2	Gujrat	01	200	20
3	Haryana	02	2370	135
4	Karnataka	66	15075	1570.5
5	Maharashtra	44	7520	825.5
6	Punjab	32	8510	922.5
7	Rajasthan	01	60	7.5
8	Tamil Nadu	38	20970	1971
9	Uttarakhand	10	625	73
10	Uttar Pradesh	34	4950	679
11	Madhya Pradesh	05	650	60
12	Kerala	38	1060	124
13	West Bengal	01	340	60
14	Odisha	01	30	6
15	Telangana	5	2040	208
	Total	311	68545	7128

Annexure-II

**Annexure-II referred to in Reply to part (b) of the Lok Sabha unstarred
Question No. 4073 for 12/12/2019 regarding "Biogas/Waste Plants"**

**"State-wise details of installed capacity and number Waste-to-Energy plants set
up for generation of Biogas, BioCNG and Power in the country, as on 30.11.2019"**

		Biogas generation plants	BioCNG generation plants	Power generation plants	Total
		(A)	(B)	(C)	(A+B+C)
	State/UT	m³/day (No. of plants)	Kg/day (No. of plants)	MW (No. of plants)	MWeq
1	Andhra Pradesh	90,540 (7)	-	40.82(15)	48.365 (22)
2	Bihar	12,000 (1)	-	-	1.00 (1)
3	Chhattisgarh	-	-	0.33 (1)	0.33 (1)
4	Delhi	-	-	52.00 (3)	52.00 (3)
5	Gujarat	24,800(4)	28338 (5)	11.275 (10)	19.25 (19)
6	Haryana	-	4250 (3)	4.0 (2)	4.89 (5)
7	Himachal Pradesh	12,000 (1)	-	-	1.00 (1)
8	Karnataka	58,060 (3)	9521 (3)	7.8(5)	14.62 (11)
9	Kerala	2,760 (1)	-	-	0.23 (1)
10	Madhya Pradesh	27,014 (5)	1,200 (1)	15.4 (3)	17.90(9)
11	Maharashtra	1,09636 (10)	27,723 (4)	28.713 (15)	43.63 (29)
12	Punjab	34800 (5)	1,847 (1)	14.92(7)	18.20 (13)
13	Rajasthan	-	4,000 (2)	3.0 (1)	3.83 (3)
14	Tamil Nadu	1,50218 (28)	-	10.45(6)	22.97 (34)
15	Telangana	37,100 (5)	-	19.5(4)	22.59 (9)
16	Uttar Pradesh	62,320 (6)	2,000 (1)	44.63 (22)	50.24 (29)
17	Uttarakhand	67,260 (5)	5,880 (2)	1.89 (2)	8.72 (9)
18	West Bengal	14,000(2)	-	-	1.17 (2)
	Total	7,02,508 (83)	84,759 (22)	254.73 (96)	330.93 (201)